

## B - Relating to offences for violation of stock control orders.

1. Andhra Pradesh	282	27	0	0	140.83	June
2. Goa	Nil	Nil	Nil	Nil	Nil	May
3. Kerala	546	0	0	0	0	May
4. Manipur	Nil	Nil	Nil	Nil	Nil	May
5. Mizoram	19	Nil	Nil	Nil	Nil	May
6. Nagaland	Nil	Nil	Nil	Nil	Nil	May
7. Dadra & Nagar Haveli	Nil	Nil	Nil	Nil	Nil	June
TOTAL	847	27	0	0	140.83	

**Rise in price of sugar**

†2515. SHRI MOTILAL VORA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- whether it is a fact that there is sufficient stock of sugar in the country;
- if so, the total available stock as in June, 2014;
- the reasons for rise of price of sugar even after having sufficient stock;
- the concrete steps taken by Government to reduce the rising price of sugar; and
- if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAOSAHEB DADARAO DANVE):

(a) and (b) Yes, Sir. As per on line information received from the sugar mills, the stock of sugar with the mills as on 30th June, 2014 was at about 127 Lakh MTs (Provisional).

(c) The prices of sugar are currently stable in the domestic market.

(d) Does not arise.

(e) As indicated in reply to Parts (a) and (b) above, there is sufficient stock of sugar to meet the domestic demand/consumption during the current sugar season 2013-14.

**Estimated demand for pulses and edible oils**

2516. SHRI K.V.P. RAMACHANDRA RAO: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that as per Planning Commission's Twelfth Five Year Plan (2012-17), for the terminal year of 2016-17, the projected demand estimates for pulses and edible oils are 22 million tonnes and 59 million tonnes respectively;

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†Original notice of the question was received in Hindi.

(b) if so, the details thereof; and

(c) the steps being taken to meet the demand?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAOSAHEB DADARAO DANVE):

(a) and (b) Yes, Sir. The details are as below :

Crop	(in million tonnes)	
	2016-17	
	Projected Demand	Projected Supply
Pulses	22	18-21
OilSeeds/Edible Oils	59	33-41

Source:- Twelfth Five-Year Plan (2012-17), Planning Commission

(c) The details are given in the Statement.

#### ***Statement***

##### *The steps being taken by the Government to meet the demand*

- Reduced import duty to zero for pulses, and kept the same at 10% for edible oils.
- Banned export of edible oils and pulses subject to selective exemptions.
- Imposed stock limits on pulses, edible oils, and edible oilseeds which is currently in force upto 30.9.2014.
- Suspended Futures trading in Urad and Tur.
- Government has been implementing several Crop Development Schemes/ Programmes such as National Food Security Mission-Pulses (NFSM-Pulses), Rashtriya Krishi Vikas Yojana (RKVY), Macro Management of Agriculture (MMA), Integrated Scheme of Oilseeds, Pulses, Oil Palm & Maize (ISOPOM), and the National Mission on Oilseeds and Oil Palm (NMOOP) etc to increase production and productivity of edible oilseeds and pulses.

#### **Sea route for transportation of foodgrains**

2517. SHRI C.M. RAMESH: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government has decided to transport foodgrains through sea route within the country;

(b) if so, the reasons therefor;